

and some non-gazetted staff of the Northern Railway.

(d) and (e) Do not arise.

SHRI K. P. SUBRAMANIA MENON: How long is this disciplinary action likely to take to complete?

SHRI PARIMAL GHOSH: One of the Assistant Medical Officers, who is a gazetted officer, has also been involved and as such the matter had been referred to the CVC. The other two members of the staff are now under suspension and necessary action is being taken and I think very soon the matter will come to an end.

SHRI A. C. GILBERT: May I know from the hon. Minister whether it is a fact that the AMO—Assistant Medical Officer—who has done all this bungling, and medicines went out to the market, has been suspended and also in detail I would like to know what were the serious irregularities detected?

SHRI PARIMAL GHOSH: An Assistant Medical Officer has been suspended and the other persons involved in this have also been suspended.

INDUSTRIES IN ADIVASI AREAS

*442. SHRI R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have drawn up any scheme for the setting up of industries in Adivasi areas in Bihar with a view to improve the economic conditions of the people in these areas;

(b) if so, the salient features thereof; and

(c) the names of areas where the scheme has proved successful?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): (a) to (c) In the Fourth Plan of Bihar Government under Village and Small Industries, there is no specific scheme 2—41 R. S./68

for development of industries in Adivasi areas. However, under the Programme of the Small Scale Industries, a provision of Rs. 10 lakhs has been proposed for development of forest-based industries in Bihar State. This provision is intended to be utilised for establishing a match box unit, a match splint factory, 2 pressure treatment plants for wooden poles and installation of IOO machines for manufacturing ropes from sabai grass.

The Bihar Government have also included in their proposals for welfare of backward classes for the Fourth Plan one scheme entitled 'Subsidy for Cottage Industries' under which financial help is proposed to be given to an Adivasi for the purchase of tools, implements and other equipment for setting up an industry. The maximum amount admissible to an individual is proposed to be limited to Rs. 500/-. The Working Group which considered the proposals of the Bihar Government for Welfare of Backward Classes recommended an allocation of Rs. 2.50 lakhs for this scheme for the Fourth Plan period (1969-74) and Rs. 0.50 lakhs for 1969-70.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

VOLUME OF TRADE WITH EAST EUROPEAN COUNTRIES

*443. SHRI R. P. SINHA:

SHRI KRISHAN KANT:

Will the Minister of COMMERCE be pleased to state:

(a) the total volume of our trade with East European countries and U.S.S.R. during the last five years, yearwise;

(b) whether it is a fact that commodities like coffee, spices and cotton textiles are being switched over to the West by these countries to earn foreign exchange; and

(c) if so, the volume of such trade'

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) A statement indicating the total volume of trade with East European countries and U.S.S.R, during the last five years is laid on the Table of the House. [Ses Appendix LXVI, Annexure No 73.]

(b) and (c) Reports have been received of sporadic cases of re-export of some commodities. As no specific cases have come to the notice of the Government, it is not possible to indicate the volume of reported switch trade.

SALE OF CARS BY S.T.C.

*444. SHRI JAGAT NARAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the State Trading Corporation sells cars brought to India by the foreign diplomats and other persons;

(b) if so, the details in regard to "other persons" and whether such people bring these cars after obtaining import licences;

(c) the number of foreign cars bought by the State Trading Corporation from the foreign diplomats and other persons separately during the last three years; and

(d) the policy of Government in regard to the import of cars from foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) "Other persons" are non-privileged foreign nationals and Indian nationals who import cars on payment of duty after obtaining import licences.

(c) A statement is laid on the Table of the House. [See below.]

(d) Import of cars from foreign countries is banned, except in cases where it is permitted a? part of personal baggage.

STATEMENT

Vehicles purchased from 1965 to 1968 from Diplomats/Diplomatic Missions, Privileged Experts and non-privileged foreign/Indian Nationals

Year	Vehicles purchased from diplomats/diplomatic missions	From privileged experts	From non-privileged persons	Total
1965-66	469	163	43	675
1966-67	330	157	34	521
1967-68	426	175	73	674
Total	1,225	495	150	1,870

PRICE OF RUBBER

*445. SHRI N. R. MUNISWAMY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received representation from the Indian Rubber Growers' Association, Kottayain urging Government to fix a minimum incentive price on the basis of a study of costs in representative units in the rubber industry; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) Government have decided to consult the Tariff Commission in the matter.

ACCIDENT TN BHILAI MARSHALLING YARD

*446. SHRI M. V. BHADRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there was an accident in the Bhilai Marshalling Yard on the South Eastern Railway on the night of the 20th September, 1968;